

FORM No 7**PRELIMINARY INFORMATION ON ADVANCES: INDIVIDUAL BORROWER****Above Rs. 1 Lakh****FINANCE CO: BRANCH MONTH ENDING.....****A LOAN/FACILITY TYPE (REGULAR/IRREGULAR*).....****B PERSONAL INFORMATION OF BORROWER (INDIVIDUALS)**

	PRINCIPAL BORROWER	GUARANTEE 1	GUARANTEE 2
1. Information recorded on			
2 Full Name (Mr/Mrs/Miss) Father's name/ Name of spouse			
3. Identification details PAN number: Voter ID No: Ration Card No.: Pass port No.: Driving Licence No.:			
4 Occupation			
5 Name of Business			
6 Company Regd No/ CST No./SST No.:			
7 Residential Address & Telephone Number			
8 Office / Business Address & Telephone Number			
9 Details of Immovable Assets			

C. DETAILS OF ADVANCES

	Loan 1	Loan 2
1 Loan/Facility Account No:		
2 Date of Loan/Facility :		
3 Type of Facility: Eg: Overdraft, Cash credit, demand loan etc.		
4 Amount sanctioned/Limit (Rs. '000)		
5 Security offered		
6 Balance Outstanding (Rs '000)		
7 Written off (Rs '000)		
8 Classification status (standard/substandard/ doubtful/loss)		
9 Date of filing suit, if applicable		
10 If a Director has guaranteed loan/advances, please indicate his/her detail particulars :		
11 Any other material information (e.g, reference to BIFR etc.)		
12 Name/s of all other Bank/s and Lending institution/s from where Credit Information enquiry received.		

Note:*Asset Classification**

Asset classification and the basis for treating a credit facility as NPA may be as per the RBI guidelines in force